

अण्डमान तथा
ANDAMAN AND



निकोबार राजपत्र
NICOBAR GAZETTE

असाधारण

EXTRAORDINARY

प्राधिकार से प्रकाशित
Published By Authority

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ANDAMAN AND NICOBAR ADMINISTRATION
/ Chief Commissioner's Secretariat

NOTIFICATION

Port Blair, dated the 19th July, 1979 / Asadha 28, 1901.

No. 107 7/F. No. 40.243/78-TW.—In exercise of the powers conferred by sub-section (1) of Section 3 of the Andaman and Nicobar Islands (Protection of aboriginal Tribes) Regulation, 1956 (Regulation No. 3 of 1956) and in partial modification of the Administration's notification No. ANDATR/3 (r)/1 dated 2-4-1957, published in the Andaman and Nicobar Gazette Extraordinary No. 3 of the same date as subsequently amended, the Chief Commissioner, Andaman and Nicobar Islands hereby declare the following areas in South and Middle Andamans as reserved areas for the purpose of the said Regulation, namely:—

South Andaman :—

The part of South Andaman Islands situated in the west of the imaginary boundary line including coastal water upto 3 K. M. starting from the mouth of Constance Bay proceeds north upto north west corner of village Tirur and thence proceeds towards east-north and joins Andaman Trunk Road at a point 2 K. M. south of Miletalak from where the boundary proceeds towards north upto Middle strait point along the western side of Andaman Trunk Road having a 200 metre belt excluding village areas of Miletalak and all allotted land of Jirkatang area. From middle Strait point the boundary proceeds towards north via Needhan reach, enclosing Bluff and Spike Islands, to Yeratil Jig.

Middle Andaman :—

The part of Middle Andaman Islands situated in the western side of the imaginary boundary line including coastal water upto 3 K. M. starting from Yeratil Jig and proceeds towards north-east excluding village area of Kadamtala and touches Andaman Trunk Road at a point 12 K. M. north of Uttara Jetty and passes alongside the road leaving 200 metre belt upto 24 K. M. point of the Andaman Trunk Road from Uttara Jetty and thence due north through jungle upto a distance of 6 K. M. and then towards north-east from a distance of 7 K. M. and further proceeds due north for 11 K. M. and joins Wolaga Boilu Creek. Thereafter the boundary line proceeds north-west through the boundary Wolaga Boilu Creek up to the point 1/3 K. M. from the northern tip of village Hanspuri and skirt around South West and southern side keeping the same half a K. M. distance from village Hanspuri extending and culminating ultimately at Bush Police Camp No. 32 facing the luice Inlet including entire Wolaga Boilu, Melagar Boilu and Mar Boilu Creeks.

By order,
(Siri Kishen),
Assistant Secretary (General)